

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3640

ANSWERED ON:07.04.2003

DEVELOPMENT OF FISHERMEN IN UTTAR PRADESH AND WEST BENGAL

BALIRAM;BIR SING MAHATO

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Uttar Pradesh and West Bengal have submitted their proposals to the Union Government for development of fishermen and for providing other facilities; and

(b) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) Yes, Sir.

(b) Details of proposals received from Government of Uttar Pradesh and West Bengal and the action taken by the Government is annexed (Statement-I).

Statement-I

Statement annexed to the Lok Sabha Unstarred Question No. 3640 by Dr. Baliram and Shri Bie Singh Mahato for answer on 7/4/2003.

Uttar Pradesh

1 The State Government of Uttar Pradesh submitted proposal for Central Assistance for the benefit of Fishermen during 2002-03 and Central assistance of Rs.103.50 lakhs was provided to the State Government during 2003-2003.

2 Under the Centrally Sponsored Scheme 'Fisheries Training and Extension', Government of Uttar Pradesh submitted proposal for Training of Farmers, Establishment of one Fish Farmers Training centre at Meetli Fish Farm in District Baghpat, organization of State level Seminar, Production of one documentary Film, Publication of Hand book and Publication of one training and Extension manual, during 2002-2003 and Rs.13.97 lakhs was released to the State Government.

West Bengal

3 The Government of West Bengal submitted proposal for Central Assistance for the benefit of Fishermen during 2002-03 and Central assistance of Rs. 60.00 lakhs was provided to the State Government during 2003-2003.

4 Central share released to the State for Development of Fresh Water Aquaculture (FFDAs) and Development of Brackish Water Aquaculture (BFDAs) was Rs.291.63 lakhs and Rs.80.00 lakhs respectively during 2002-2003.

5 The Government of West Bengal submitted two proposal for construction of two landing Centres at Maya Goalini Ghat in 24 Parganas district and Jaldia Kuthi in Midnapore district and sought for 50% central assistance under the Centrally Sponsored Scheme on Fishing Harbour Facilities at Major and Minor Ports.

After scrutiny of the proposal, the State Government have been requested to confirm :

(i) availability of land with the concerned Department of the State Government for the development of the proposed fish landing centre;

(ii) completion of environmental clearance from the competent authority for implementation of the projects; and

(iii) adequate budgetary provision in the State budget to share 50% capital cost of the projects.